

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy of the Economic Survey 2010-11 (Hindi and English versions)

(Placed in Library, See No. LT 3902/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Textile Committee, Mumbai, for the year 2009-2010 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textile Committee, Mumbai, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3903/15/11)

(3) A copy of Notification No. 2094 (E) (Hindi and English versions) published in Gazette of India dated 27th August, 2010 mandating 100% packaging of Food grains and Sugar in Jute Packaging material issued under sub-section (1) of section 3 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3904/15/11)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 2008-2009.

(ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3905/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Fourth Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. LAD-NRO/GN/2010-11/19/26456 in Gazette of India dated 12th November, 2010 issued under section 31 of the Securities and Exchange

(Placed in Library, See No. LT 3906/15/11)

(2) A copy of the Canara Bank (Employees) Pension (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. PW:IRS:3513:2010 in weekly Gazette of India dated 26th November, 2010 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3907/15/11)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2009-2010 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Securities and Exchange Board of India, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3908/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): Madam, on behalf of my colleague Shri

S. Gandhiselvan, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2009-2010 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3909/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2009-2010 along with Audited Accounts.

(Placed in Library, See No. LT 3910/15/11)

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2009-2010.

(4) A copy of the Drugs and Cosmetics (7th Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R.683(E) in Gazette of India dated 19th August, 2010 under section 38 of the Drugs and Cosmetics Act, 1940.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 3911/15/11)

